

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE  
TRIBUNAL  
NEW DELHI.**

**PRINCIPAL BENCH - COURT NO. III**

**Customs Appeal No. 50905 of 2019**

(Arising out of order-in-appeal No. 3-4 (SM) CUS/JPR/2019 dated 15.01.2019 passed by the Commissioner (Appeals), Central Excise & CGST, Jaipur).

**M/s Surya Alumex**

F-1089, RIICO Industrial Area  
Phase-III, Bhiwadi (Rajasthan).

**Appellant**

VERSUS

**Commissioner, Central Excise &**

**CGST**, NCR Building, Statue Circle  
C-Scheme, Jaipur (Rajasthan).

**Respondent**

**APPEARANCE:**

Sh. Ankit Totuka, Advocate for the appellant

Sh. Rakesh Kumar, Authorised Representative for the respondent

**CORAM:**

**HON'BLE SH. P. V. SUBBA RAO, MEMBER (TECHNICAL)**

**HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)**

**DATE OF HEARING: 23.03.2023**

**DATE OF DECISION: 13.04.2023**

**BINU TAMTA:**

The appeal is dismissed. For order, see order of date in  
Customs Appeal No. 50904 of 2019.

(P. V. Subba Rao)  
Member (Technical)

(Binu Tamta)  
Member (Judicial)